

àITEM NO.43

COURT NO.6

SECTION XI

S U P R E M E

C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13021/2011

(From the judgement and order dated 16/12/2010 in CMWP
No.65358/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

WINDSOR PARK RESIDENT WELFAR ASSOCIATION

Petitioner(s)

VERSUS

VICE CHAIRMAN, GDA AND ORS.

Respondent(s)

(With appln(s) for exemption from filing
prayer for interim relief and office report)

O.T., directions and

Date: 05/07/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Santosh Mishra, Adv.

For Respondent(s) Mr. Krishnanand Pandeya, Adv. (NP)

Mr. Pradeep Misra , Adv
Mr. Suraj Singh, Adv.

Mr. Ram Niwas, Adv.
Mr. Brijesh Singh, Adv.
Mr. Umesh Singh, Adv.
For Mr. Nikilesh Ramachandran , Adv.

Mr. Gaurav Bhatia, AAG
Mr. Amit Singh, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

Mr. P.S. Patwalia, Sr. Adv.
Mr. Pradeep Aggarwal, Adv.
Mr. Lal Pratap Singh, Adv.
For Ms. Ruchi Kohli , Adv

UPON hearing counsel the Court made the following

O R D E R

Counsel for respondent no.1 has circulated a letter
praying for adjournment on the ground of personal
difficulty.

Adjourned for four weeks.

(Neetu Khajuria) (Sneh Bala Mehra)
Sr.P.A. Court Master

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